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(2024) 07 AP CK 0023

Andhra Pradesh High Court - Amaravati

Case No: Arbitration Application No: 24 Of 2021

A. Giridhar **APPELLANT**

Vs

M/s Srirama City Union Finance

RESPONDENT Limited And Others

Date of Decision: July 20, 2024

Hon'ble Judges: Dhiraj Singh Thakur, CJ

Bench: Single Bench

Advocate: Jitendra Kanyalur, Maheswara Rao Kuncheam

Final Decision: Dismissed

Judgement